GOVERNMENT OF INDIA MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES

LOK SABHA

UNSTARRED QUESTION NO - 4944 TO BE ANSWERED ON - 01.04.2025

DEENDAYAL DISABLED REHABILITATION SCHEME

4944 Smt. Geniben Nagaji Thakor:

Will the Minister of Social Justice and Empowerment be pleased to state:

- (a) the objectives of Deendayal Disabled Rehabilitation Scheme (DDRS);
- (b) whether this scheme is functional in the State of Gujarat;
- (c) if so, the details thereof; and
- (d) the details of funds allocated for such scheme in Gujarat State;

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE & EMPOWERMENT (SHRI B.L. VERMA)

- (a) The Department of Empowerment of Persons with Disabilities (Divyangjan) is implementing Central Sector schemes namely, Deendayal Divyangjan Rehabilitation Scheme (DDRS), under which financial assistance is provided to Non-Government Organizations (NGOs) for various projects for the welfare/empowerment of Persons with Disabilities (PwDs) and District Disability Rehabilitation Centres (DDRCs) under which financial assistance is provided to set up and operate DDRCs at District level. The objective of the scheme is to create an enabling environment to ensure equal opportunities, equity, social justice and empowerment of persons with disabilities and to encourage voluntary action for ensuring effective implementation of the Rights of Persons with Disabilities Act, 2016.
- (b) Yes, DDRS scheme is functional in Gujarat State.
- (c) Details of funds released and number of beneficiaries benefitted during the last 3 years and current year in the State of Gujarat is as follows:

Year	Fund released (Rs. in lakh)	Number of beneficiaries
2021-22	120.66	447
2022-23		
	72.77	437
2023-24	95.19	187
2024-25		
(as on 27.03.2025)	124.09	215

(d) Under DDRS, there is no provision under the scheme for state wise allocation of funds. Grant in Aid (GIA) is released to NGOs on the basis of State Government Recommendation, Audited Accounts and Scheme Norms.